

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 26th August, 2015

No.HCM/MJS-L.C./2015-A&E/ In public interest and for smooth functioning of the District Courts and also to maintain the pecuniary Jurisdiction of each court in the event of Judicial Officer(s) of the district remaining on leave or on deputation for training or on official duty, Hon'ble the Chief Justice is pleased to specify the link court/courts for all the District & Sessions Courts of Manipur and their subordinate courts as shown in the table below :-

IMPHAL EAST

NAME OF THE COURT ON LEAVE OR ON TRAINING OR ON OFFICIAL DUTY	NAME OF THE COURT TO GIVE CHARGE (LINK COURT)
District & Sessions Judge, Imphal East	District & Sessions Judge, Imphal West <i>(In case the Addl. District & Sessions Judge (FTC), Manipur East is not posted)</i>
Civil Judge (Sr. Divn), Imphal East	Civil Judge (Sr. Divn), Imphal West
C.J.M., Imphal East	JMFC, Imphal East
CJM-cum-Civil Judge (Sr. Divn), Ukhrul	Civil Judge (Sr. Divn), Imphal East / CJM, Imphal East
Civil Judge (Jr. Divn)/JMFC, Ukhrul	CJM/Civil Judge (Sr. Divn), Ukhrul
Civil Judge (Jr. Divn)/JMFC, Imphal East	Civil Judge (Sr. Divn), Imphal East / CJM, Imphal East

IMPHAL WEST

NAME OF THE COURT ON LEAVE OR ON TRAINING OR ON OFFICIAL DUTY	NAME OF THE COURT TO GIVE CHARGE (LINK COURT)
District & Sessions Judge, Imphal West	District & Sessions Judge, Imphal East <i>(In case the Addl. District & Sessions Judge (FTC), Manipur West is not posted)</i>
Civil Judge (Sr. Divn), Imphal West	Civil Judge (Sr. Divn), Imphal East
CJM, Imphal West	JMFC, Imphal West - I
CJM-cum-Civil Judge (Sr. Divn), Tamenglong	Civil Judge (Sr. Divn), Imphal West / CJM, Imphal West
CJM-cum-Civil Judge (Sr. Divn), Chandel	JMFC, Moreh / Civil Judge (Sr. Divn), Thoubal
Civil Judge (Jr. Divn)/JMFC, Imphal West-I	Civil Judge (Jr. Divn)/JMFC, Imphal West-II
Civil Judge (Jr. Divn)/JMFC, Imphal West-II	Civil Judge (Jr. Divn)/JMFC, Imphal West-I
Civil Judge (Jr. Divn)/JMFC, Moreh	Civil Judge (Sr. Divn)/CJM, Chandel

BISHNUPUR

NAME OF THE COURT ON LEAVE OR ON TRAINING OR ON OFFICIAL DUTY	NAME OF THE COURT TO GIVE CHARGE (LINK COURT)
District & Sessions Judge, Bishnupur	District & Sessions Judge, Churachandpur <i>(In case the Addl. District & Sessions Judge (FTC), Manipur West is not posted)</i>
Civil Judge (Sr. Divn)-cum-CJM, Bishnupur	Civil Judge (Sr. Divn), Churachandpur / JMFC, Bishnupur
Civil Judge (Jr. Divn)/JMFC, Bishnupur	CJM/Civil Judge (Sr. Divn), Bishnupur

THOUBAL

NAME OF THE COURT ON LEAVE OR ON TRAINING OR ON OFFICIAL DUTY	NAME OF THE COURT TO GIVE CHARGE (LINK COURT)
District & Sessions Judge, Thoubal	District & Sessions Judge, Imphal East <i>(In case the Addl. District & Sessions Judge (FTC), Manipur West is not posted)</i>
Civil Judge (Sr. Divn)-cum-CJM, Thoubal	Civil Judge (Sr. Divn), Chandel / JMFC, Thoubal
Civil Judge (Jr. Divn)-cum-JMFC, Thoubal	CJM/Civil Judge (Sr. Divn), Thoubal

SENAPATI

NAME OF THE COURT ON LEAVE OR ON TRAINING OR ON OFFICIAL DUTY	NAME OF THE COURT TO GIVE CHARGE (LINK COURT)
District & Sessions Judge, Senapati	District & Sessions Judge, Imphal East <i>(In case the Addl. District & Sessions Judge (FTC), Manipur West is not posted)</i>
Civil Judge (Sr. Divn)-cum-CJM, Senapati	JMFC, Senapati / Civil Judge (Sr. Divn), Imphal East
Civil Judge (Jr. Divn) / JMFC, Kangpokpi	Civil Judge (Sr. Divn)/CJM, Senapati

CHURACHANDPUR

NAME OF THE COURT ON LEAVE OR ON TRAINING OR ON OFFICIAL DUTY	NAME OF THE COURT TO GIVE CHARGE (LINK COURT)
District & Sessions Judge, Churachandpur	District & Sessions Judge, Bishnupur <i>(In case the Addl. District & Sessions Judge (FTC), Manipur West is not posted)</i>
Civil Judge (Sr. Divn)-cum-CJM, Churachandpur	Civil Judge (Sr. Divn), Bishnupur / JMFC, Churachandpur
Civil Judge (Jr. Divn) / JMFC, Churachandpur	CJM/Civil Judge (Sr. Divn), Churachandpur

This Notification will come into force immediately.

By order ;

Sd/-

(GOLMEI GAIPHULSHILLU)
REGISTRAR
HIGH COURT OF MANIPUR

Endt. No.HCM/MJS-L.C./2015-A&E/ 8802-16

Imphal, the 26th August, 2015

Copy to :-

1. The Secretary (Law), Government of Manipur.
2. All the District & Sessions Judges, (.....)
They are requested to circulate a copy of the notification to their subordinate Courts / Judges.
3. The Presiding Officer, Revenue Tribunal/MACT, Manipur.
4. The Judge, Family Court, Manipur.
5. The Member Secretary, Manipur State Legal Services Authority.
6. The Presiding Officer (ND&PS), Manipur.
7. ✓ The Joint Registrar (Judl. & Bench) / Central Project Coordinator (CPC), High Court of Manipur. **He is requested to upload the same and the Notification in the official website of this Registry.**
8. The Deputy Registrar (Judl) / (Admn), High Court of Manipur.
9. The Director of Prosecution, Government of Manipur
- for kind information and circulation to the District PPs and Government Advocates.
10. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
11. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
12. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
13. The P.A. to Registrar General, High Court of Manipur.
14. The Order Book/Guard File.
15. The Concerned File.


 REGISTRAR
 HIGH COURT OF MANIPUR